

FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]
FOR THE ATTENTION OF THE CREDITORS OF
NEW STEEL TRADING PRIVATE LIMITED

RELEVANT PARTICULARS

1	Name of the Corporate Debtor	NEW STEEL TRADING PRIVATE LIMITED
2	Date of incorporation of Corporate Debtor	19.09.1999
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4	Corporate Identity No. / Limited Liability Identification No. of the Corporate Debtor	U27100MH1999PTC117933
5	Address of the registered office and principal office (if any) of corporate debtor	NEW STEEL TRADING PRIVATE LIMITED 304, Arihant Iron Market, Ahmedabad Street, Masjid East, Mumbai-400 009
6	Insolvency commencement date in respect of corporate debtor	16th December, 2021 (vide order issued by NCLT, Mumbai Bench in CP (IB) No. 3542/MB/2019)
7	Estimated date of closure of insolvency resolution process	14th June, 2022
8	Name and registration number of the insolvency professional acting as interim resolution professional	Manoj Kumar Jain Registration No. : IBBI/IPA-001/IP-P00535/2017-2018/10960
9	Address and e-mail of the interim resolution professional, as registered with the Board	11, Friends Union Premises CSL., 2 nd Floor, 227, P. D'Mello Road, Opp. St. George Hospital, Mumbai-400 001, Maharashtra Email ID : manojj2102@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Same as in SN. 9
11	Last date for submission of claims	5th January, 2022
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N. A.
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N. A.
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link https://ibbi.gov.in/home/downloads (b) Physical Address : Available at website

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the **NEW STEEL TRADING PRIVATE LIMITED** on **16TH December, 2021**.

The creditors of **NEW STEEL TRADING PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **5TH January, 2022** to the interim resolution professional at the address mentioned against entry No. 9.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional

: Manoj Kumar Jain

Date and Place

: 20th December, 2021, Mumbai.